
DELHI MILK SCHEME SENIOR STORE KEEPER RECRUITMENT RULES, 1999

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DELHI MILK SCHEME SENIOR STORE KEEPER RECRUITMENT RULES, 1999

¹ Received the assent of the President New Delhi, the 15th October, 1999 on G.S.R. 338, and published in the Gazette of India, No. 42, Part II, Sub-section (i) of Section 3, dated October 16, 1999-MINISTRY OF AGRICULTURE (Department of Animal Husbandry and Dairying). G.S.R.338.--In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Delhi Milk Scheme Senior Store Keeper Recruitment Rules, 1989, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Senior Store Keeper in the Delhi Milk Scheme under the Department of Animal Husbandry and Dairying in the Ministry of Agriculture, namely :--

1. Short title and commencement :-

(1) These rules may be called the Delhi Milk Scheme Senior Store Keeper Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns (2) to (4) of the

Schedule annexed, to these rules.

3. Method of recruitment, age-limit and other qualifications

:-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in Columns (5) to (14) of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other ground for so doing., exempt tany person from the operation of this rule.

5. Powers to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do it may, by order for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen, other Backward Classes and other special categories of persons in accordance with the orders issued by the Cenyral Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the post	No. of posts	Classification	Scale of pay
1	2	3	4
Senior Store keeper ²	5* (1999).	General Central Service	Rs. 4500-125-7000

	*Subject to variation dependent on workload.	Group 'C' Non-Gazetted Non-Ministerial.	
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